

(c) if so, the reasons for which there is only one gas agency in the entire Patna city sub-division ;

(d) whether a number of complaints have been received against this agency ; and

(e) if so, the details of the complaints and the action taken by Government in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) Patna city is a sub-division of Patna Civil District.

(b) Nine distributors are operating in Bankipur (Patna Town) and one distributor (M/s. Jyoti Kalash Gaighat, Guljar Bagh) in Patna City.

(c) Plans are affect to appoint two more LPG agencies in Patna city.

(d) and (e) Since 19.7.84, nine complaints have been received against M/s. Jyoti Kalash, out of which seven pertain to delay in refill supplies and two to delay in DBC installation. The Dealer has been directed to avoid delay in future.

[English]

#### Oil Exploration in Orissa

4143. SHRI K. PRADHANI :  
SHRI ANANTA PRASAD  
SETHI : Will the Minister of  
PETROLEUM be pleased to state :

(a) the outcome of the drilling for oil exploration and development in the on-shore areas conducted in Orissa ; and

(b) the new areas proposed to be brought under exploration in Orissa ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b) Oil India Limited have a Petroleum Exploration Licence covering 6800 sq.kms in Orissa where survey has been carried out for oil. Though no well has been drilled so far one exploratory well proposed to be drilled in 1985-86.

Oil India Limited have also applied in June, 1985 to the State Government of Orissa for Petroleum Exploration Licence for another 1750 sq. kms adjacent to their existing concession.

#### Steps to improve conditions in Burn Standard Co. and Cycle Corporation of India

4144. SHRI PIYUS TIRAKY : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state the steps taken to improve the unsatisfactory condition of Burn-Standard Company which has resorted to retrenchment of labour in their refractory works and the Cycle Corporation of India ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : The performance of Burn Standard Co. has been improving and the Company has been making profits since 1982-83. To improve the performance further, the Company has taken action to diversify into new lines of manufacture such as Offshore Platforms, coal preparation plants, steel plant equipments etc. Action has also been initiated to strengthen corporate management and improve productivity. The Company has not resorted to retrenchment of labour in their refractory works. Cycle Corporation of India, whose performance has been reviewed recently, has been advised to take requisite steps to increase production, cut down avoidable expenditure and reduce cash losses.

[Translation]

#### Small scale industries in Bihar

4145. SHRI VIJOY KUMAR YADAV : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state the total number of Small Scale Industries in Bihar ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMED KHAN) : The number of small scale units registered with the State Directorate of Industries, Bihar was 37,136 at the end of December, 1984.